



Government of Jammu and Kashmir
Department of Law, Justice and Parliamentary Affairs.
(Power Section) Civil Secretariat,
Srinagar

Notification
Srinagar, the 9th of October, 2018

SRO 459 .- In exercise of powers conferred by sub section (1) of section 12 of the Code of Criminal Procedure, Samvat, 1989, the Government hereby appoint the following officers to be the Executive Magistrates of the first class who shall exercise all the powers of an Executive Magistrate of the first class within their respective territorial jurisdiction of District Doda till the municipal elections are over.

1. Sh.Irshad Ahmed Sheikh, KAS, Tehsildar Kastigarh, District Doda.
2. Sh.Lekh Raj, KAS, Tehsildar Gandoh, District Doda.
3. Sh.Suman Ji Sharma, Tehsildar Thathri, District Doda.
4. Sh.Masood Ahmed Rangrez, Tehsildar Bhadarwah, District Doda.
5. Sh.Omi Raj Sombria, Tehsildar Bhagwah, District Doda.
6. Sh.Ranjeet Singh, Tehsildar Mohalla, District Doda.
7. Sh.Ajay Kumar Saraf, Tehsildar Bhalla, District Doda.
8. Sh.Bansi Lal, Tehsildar Khara, District Doda.
9. Sh.Manjeet Singh Katal, Tehsildar Assar, District Doda.
10. Sh.Mohd Younus Zarger, Tehsildar Chiralla, District Doda.
11. Sh.Manjeet Singh, Tehsildar Chilly Pingal, District Doda.
12. Sh.Duni Chand, Tehsildar Bhella, District Doda.
13. Sh.Gurdev Kumar, BDO Gundana District Doda.
14. Sh.Idress Lone, BDO Ghat, District Doda.
15. Sh.Phulail Singh, BDO Bhagwah, District Doda.
16. Dr. Mohd Ashraf, BDO Bhaderwah, District Doda.
17. Sh.Daljit Singh, BDO Assar, District Doda.
18. Sh.Mohd Rafie, BDO Thathri, District Doda.
19. Sh.Yasir Hussain Wani, BDO Marmat, District Doda.
20. Sh.Nazir Ahmed, BDO Kastigarh, District Doda.
21. Sh.Ashfaq Ahmed, BDO Khellani, District Doda.
22. Tahir Qayoom Malik, BDO Bhalla, District Doda.
23. Sh.Athar Amin Zarger, BDO Kahara, District Doda.
24. Sh.Krishan Kumar Raina, BDO Changa, District Doda.
25. Sh.Sham Lal Sharma Naib Tehsildar Khellani, District Doda.

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26. Sh. Krishan Singh, Naib Tehsildar Kalhota, District Doda.
27. Sh. Sanjay Kumar, Naib Tehsildar Bhalla, District Doda.
28. Sh. Manzoor Ahmed, Naib Tehsildar Pranoo, District Doda.
29. Sh. Raman Kumar, Naib Tehsildar Topneel, District Doda.
30. Sh. Nazir Ahmed Wachkoo, Naib Tehsildar Chinta, District Doda.
31. Sh. Dinesh Chander Anthal, Naib Tehsildar Bhadarwah, District Doda.
32. Sh. Mohd Usman Najar, Naib Tehsildar Athkhar, District Doda.
33. Sh. Naveen Kumar Metha, Naib Tehsildar Bhalra, District Doda.
34. Sh. Gul Mohd, Naib Tehsildar Bhagwah, District Doda.
35. Sh. Kuldeep Singh, Naib Tehsildar Dessa, District Doda.
36. Sh. Nazir Ahmed Lone, Naib Tehsildar Thathri, District Doda.
37. Sh. Karnail Singh, Naib Tehsildar Bharat, District Doda.
38. Sh. Anil Kumar, Naib Tehsildar, Dali Kulhand, District Doda.
39. Sh. Mohd Hussain Khan, Naib Tehsildar Gandoh, District Doda.
40. Sh. Basant Kumar, Naib Tehsildar Changa, District Doda.
41. Sh. Rajinder Singh, Naib Tehsildar Kakoo- Bharti, District Doda.
42. Sh. Rakesh Kumar, Naib Tehsildar Kahaljugasar, District Doda.

By order of the Government of Jammu and Kashmir.

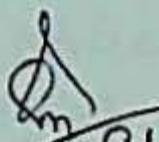
Sd/-
(Abdul Majid Bhat)
Secretary to Government,

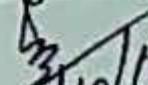
NO: LD (P) 94/5-Doda

Dated: - 09-10-2018

Copy to the:-

1. Commissioner/Secretary to Government, Revenue Department.
2. Divisional Commissioner, Jammu
3. Registrar General, J&K High Court, Srinagar.
4. District Magistrate Doda. This is with reference to his letter No. 2454-56/DM/Doda. Dated 28-09-2018.
5. General Manager, Government Press, Srinagar for publication in an extra ordinary issue of the Government Gazette.
6. SRO Section, Department of L, J & PA (w.7.s.c).


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(Khursheed Ahmad Bhat)
Deputy Legal Remembrancer,


9/10/18